## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,	<b>CHENNAI</b>
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM	
NATIONAL COMPANY LAW TRIBONAL, HELD ON 20/12/2017 121 2000	

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/109/2017 PETITION NUMBER : G.S RAJESH NAME OF THE PETITIONER(S) : MARS CONSORTIUM INFRA PVT LTD & 5 NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

Athiban Vijay Jer Ms. Pushpa Menan

Cerrinal fer Retitiones

Attitues Sess S

5. Santhosh J. Samihosh For P. Giridhanam Comsel for 2nd Respondent

## ORDER

Counsels for both the parties are present. The report of the Chartered Accountant is awaited. Therefore, matter is adjourned. Put up on 19.01.2018 at 10.30 A.M.

> -sdr (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk